

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1328

ANSWERED ON:05.03.2013

AMENDMENT IN AFSPA

Agarwal Shri Rajendra;Bundela Shri Jeetendra Singh;Muttemwar Shri Vilas Baburao

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the review of the Armed Forces Special Powers Act, 1990 has been completed by the Union Government in association with the State Government of Jammu and Kashmir in order to bring about amendments in the said Act; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N.SINGH)

(a) No, Madam.

(b) Does not arise.